GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. †2716

TO BE ANSWERED ON 12.03.2018

MAINTENANCE OF MONUMENTS

†2716. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

SHRIMATI JYOTI DHURVE:

SHRI RAJIV PRATAP RUDY:

SHRI SUKHBIR SINGH JAUNAPURIA:

SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

SHRI DILIPKUMAR MANSUKHLAL GANDHI:

SHRI MANOHAR UTAWAL:

SHRI RAM CHARAN BOHRA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government contemplates to formulate a scheme for maintenance of ancient monuments/forts/temples/heritage sites in the country and if so, the details thereof;
- (b) whether the Government has any proposal to take/seek support from corporate organizations for the maintenance of these sites and if so, the details thereof;
- (c) the State-wise and UT-wise details regarding the number of archaeological sites and protected historical monuments in the country;
- (d) the annual budget allocated and expenditure incurred for preserving and developing these sites along with the revenue earned from these monuments and the reasons for non-utilisation of funds during the last three years, State/UT-wise; and
- (e) whether Chirand in the Saran district of Bihar is under consideration for being taken up by the Archaeological Survey of India and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. (DR. MAHESH SHARMA)

- (a) There are 3686 centrally protected monuments/sites under the Archaeological Survey of India (ASI). The conservation and maintenance of these monuments, including forts and temples, is done regularly as per the availability of resources. They are in a good state of preservation.
- (b) Yes Madam. Under the National Culture Fund (NCF) several PSUs, financial institution, etc. have come forward to provide funds for various amenities related works. Similarly, under Adopt a Heritage Scheme recently launched by Ministry of Tourism, Public and Private Sector companies have been invited to adopt a monument for providing visitor amenities and their maintenance.
- (c) The list of 3686 centrally protected monuments/sites is attached as Annexure-I
- (d) Detail regarding annual budget allocation and expenditure incurred during the last three financial years is as furnished below:

S.No.	Year	Expenditure (Rupees in Crores)
1.	2014-15	235.52
2.	2015-16	237.46
3.	2016-17	301.76
4.	2017-18	365.60
		(Allocation)

During the last three financial years there are no unutilized funds. The details of revenue earned from these monuments during last three years is given below:

S.No.	Year	Total Revenue collected from 116 ticketed monuments (Rupees in Crores)			
1.	2014-15	94.46			
2.	2015-16	93.95			
3.	2016-17	221.30			

(e) No Madam, Chirand is under the protected list of Monuments of State Government and not under Archaeological Survey of India.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2716 for 12.03.2018

Details of protected monuments of ASI in the country

SI. No.	Name of State	Nos. of Monuments	
1.	Andhra Pradesh	129	
2.	Arunachal Pradesh	03	
3.	Assam	55	
4.	Bihar	70	
5.	Chhattisgarh	47	
6.	Daman & Diu (U. T.)	12	
7.	Goa	21	
8.	Gujarat	203	
9.	Haryana	91	
10.	Himachal Pradesh	40	
11.	Jammu & Kashmir	69	
12.	Jharkhand	13	
13.	Karnataka	506	
14.	Kerala	28	
15.	Madhya Pradesh	292	
16.	Maharashtra	285	
17.	Manipur	01	
18.	Meghalaya	08	
19.	Mizoram	01	
20.	Nagaland	04	
21.	N.C.T. Delhi	174	
22.	Odisha	79	
23.	Puducherry (U.T.)	07	
24.	Punjab	33	
25.	Rajasthan	162	
26.	Sikkim	03	
27.	Telangana	08	
28.	Tamil Nadu	413	
29.	Tripura	08	
30.	Uttar Pradesh	743	
31.	Uttarakhand	42	
32.	West Bengal	136	
	TOTAL	3686	